

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.04.2017

NAME OF THE PARTIES: M/s. Tresories Trades Pvt. Ltd.

V/s.

M/s. Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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|-----|--------------|--------|--|
| 1.) | Sagar Chugre | } Adv. | |
| 2.) | R.S. Bidkar | } Adv. | |

[Signature]

Adv. for Resp. No. 1 & 2

i/b Harionig & Co.

[Signature]

i/b Wasliq Ghendy & Co.
for Respondents Nos 3 & 5

Adv.

[Signature]

Suvena Ambekar
i/b Dinya Shah Associates
for Petitioner.

[Signature]

ORDER

T.C.P. No. 43/58,59,397-398/CLB/MB/CG/2004

1. The Learned Representatives of both the sides are present.
2. By consent the matter is adjourned to 21st June, 2017 after the Court Vacation is over.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **07.04.2017**